

Vote on Account :

8. While as required, the Annual Financial Statement for the year 1985-86 has been laid before the House and the connected Demands for Grants are also being circulated to the Hon'ble Members along with the other Budget papers I am, at this stage; seeking only a 'Vote on Account' for the first six months of the financial year 1985-86.

SUPPLEMENTRY DEMANDS FOR
GRANTS (PUNJAB), 1984-85)

[English]

THE MINISTER OF FINANCE AND COMMERCE AND SUPPLY (SHRI VISHWANATH PRATAP SINGH): Sir, I beg to present a statement (Hindi and English versions) showing the supplementary Demands for grants in respect of the State of Punjab for 1984-85.

ELECTION TO COMMITTEE

[English]

Central Advisory Committee for
National Cadet Corps

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO): Sir, I beg to move :

"That in pursuance of Section 12(1) of the National Cadet Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

MR. SPEAKER : The question is :

"That in pursuance of Section 12(1) of the National Cadet

Corps Act, 1948, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members of the Central Advisory Committee for the National Cadet Corps for a term of one year from the date of election, subject to the other provisions of the said Act and the Rules made thereunder."

The motion was adopted.

12.07 hrs

[MR. DEPUTY-SPEAKER *in the Chair*].

12.08 hrs.

CALLING ATTENTION TO
MATTER OF URGENT
PUBLIC IMPORTANCE

[English]

Fire Caused by Inflammable Kerosene
Supplied in Kerala by Hindustan
Petroleum Corporation

SHRI ZAINUL BASHER (Ghazi-pur) : I call the attention of the Minister of Petroleum to the following matter of urgent public importance and request that he may make a statement thereon :

"Fire caused by inflammable Kerosene supplied in Kerala by Hindustan Petroleum Corporation leading to several deaths and injuries to others and the action taken by the Government in the matter."

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): Sir, Hon'ble Shri Zainul Basher and other Members have called the attention regarding some accidents in Kerala State last month owing to contaminated kerosene oil.